

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1696
TO BE ANSWERED ON 13.02.2019**

CASES OF IRREGULARITIES/CORRUPTION

† 1696. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether cases of alleged irregularities/corruption or inordinate delay in the development of stations have come to the notice of the Government during the last three years and the current year;**
- (b) if so, the zone-wise details thereof along with the reason for the delay;**
- (c) the current status of such cases;**
- (d) the details of the funds made available by the Government for the development of above stations during the above period along with the amount utilized as per information given by the developer; and**
- (e) the other steps taken by the Government to ensure the development of these stations all over the country on time and to check the irregularities/ corruption and inordinate delay in their development?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) to (e): A Statement is laid on the Table of the House.**

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1696 BY SHRIMATI KAMLA DEVI PAATLE TO BE ANSWERED IN LOK SABHA ON 13.02.2019 REGARDING CASES OF IRREGULARITIES/ CORRUPTION.

(a) to (e) Zone-wise cases of alleged irregularities/corruption in development work of stations that came to the notice of Government during the last three years and the current year are as under:

ZONAL RAILWAYS	Cases of alleged irregularities/corruption in the development work of stations that came to the notice of Railways.
EASTERN	2
EAST CENTRAL	9
EAST COAST	7
SOUTH EASTERN	1
WESTERN	2
WEST CENTRAL	2
TOTAL	23

There has been no delay on account of shortage of funds as adequate funds have been provided for completing all the developmental works at Railway Stations.

All the cases of alleged irregularities/corruption in the development work of stations have been taken up for investigation. As many as 11 cases have been concluded with or without action.

Works of development of Railway stations are generally funded under Plan Head – ‘Passenger Amenities’. □ 917.91 Crores, □ 1470.79 Crores and □ 2410.73 Crores have been allocated under this Plan Head during the years 2016-17, 2017-18 and 2018-19(RE) respectively under Budgetary Sources.

Railways are having well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization spread over the entire Railway system which conducts preventive, decoy and surprise checks. It also investigates complaints regarding corruption. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges.

Besides this, reviewing pending/ongoing projects is a continuous process taken up with the concerned authorities to assess impediments affecting the projects and their mitigation to expedite progress of the projects. To expedite completion of projects, a number of initiatives have been taken to speed up the work like increased allocation of funds, funding through loan from institutions like Life Insurance Corporation, execution of project through Special Purpose Vehicles etc.

In addition, the progress of works is being monitored at divisional as well as headquarter level for early completion.
